

By Email.

BY SPEED POST

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-06/2018/4656 /A

From :- Smti. K.Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V.K. Chandak,
The District & Sessions Judge,
Jorhat.

Dated Guwahati the 7th August, 2018.

Sub: **Prayer for Casual leave along with head-quarter leave permission to visit to Thailand.**

Ref:- Your letter no. JJA/6298, Dtd. 02.08.2018.

Sir,

With reference to your letter on the subject cited above, Hon'ble the Chief Justice has been pleased to permit you to go abroad by availing casual leave on for 6 (six) days on 21st, 23rd, 24th, 27th, 28th & 29th August 2018 and another ½(half) day Casual leave on 20th August 2018 along with Station Leave permission from the afternoon of 20th August 2018 till the forenoon of 30th August 2018 **but with an advice that in future no such request will be entertained.**

The Addl. District and Sessions Judge, Jorhat or in his absence the senior-most Judicial Officer will remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

